



**J&K HIGH COURT LEGAL SERVICES COMMITTEE, JAMMU**

**In Ref:- Setting up a Monitoring Committee for close monitoring of the court based legal services rendered and the progress of the cases in the legal aid matters.**

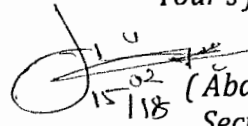
**NOTIFICATION**

In terms of Regulation No.10 of the J&K State Legal Services Authority(Free & Competent Legal Services) Regulations,2010, Monitoring Committee of following members is set up by the J&K High Court Legal Services Committee for both the wings of Hon'ble High Court of J&K Srinagar/ Jammu for close monitoring of the court based legal services rendered and the progress of the cases in the legal aid matters:-

- 1. Hon'ble Chairman of the J&K High Court Legal Services Committee.**
- 2. Secretary J&K High Court Legal Services Committee.**
- 3. Mr. R.A.Jan, Senior Advocate High Court of J&K**

**By Order.**

Your's faithfully,

  
( Abdul Nasir )  
Secretary  
J&K High Court Legal  
Services Committee  
Jammu.

No: HCLSCJ/66/2018

Dated :- 15.02.2018

Copy to:-

1. Member Secretary, NALSA, New Delhi for information.
2. Principal Secretary to Hon'ble the Chief Justice(Patron-in-Chief) J&KLSA for information.
3. Member Secretary, J&KLSA for information.
4. Mr. R.A.Jan, Senior Advocate, High Court of J&K, Srinagar for information.
5. Secretary to Hon'ble Chairman JKHCLSC for kind information of His Lordship.
- ✓ 6. Incharge CPC(e.courts) with the request to upload the notification on the official website of the Hon'ble High Court.
7. Under Secretary(Adm.)J&KLSA with the request to upload the notification on the official website of the J&KLSA.